

Name of the corporate debtor: Orient Framer Foods LLP

Insolvent Resolution Professional: A. Pitchai

Date of commencement of CIRP: 20/12/2024

IBBI Registration No. IBBI/RP-A-001/RP-P-02537/2021-2022/14040

List of secured financial creditors belonging to any class of creditors

Sl. No.	Name of creditor	Identification No.	Details of claim received		Amount of claim admitted		Details of claim admitted		Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any capital dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee							
0	Total			0	0	0	0	0	0	0	0	0	0	0	0

(Handwritten signature)



A. Pitchai
Insolvent Resolution Professional
In the member of Orient Framer Foods LLP
IBBI Registration No. - IBBI/RP-A-001/RP-P-02537/2021-2022/14040
IBBI Registered Address: Door No.891-F, PLOT No. A28/1, 15th Street, Rainmath Nagar, Behind Chid Jeeva Church, Trunelval, Tondiarpet - 627011.
IBBI Registered Email ID: pitchai.a198@gmail.com
Auditor/for For Assignment valid up to: June 30, 2025
Process Specific Address: A. Pitchai/c/o Accura Resolution Private Limited, 1412, 14th Floor, Resil Tech Park, Sector 30 A, Vashi, New Mumbai - 400 703
Process Specific Email Id: c1rp.o11p@accura.com